

**THE GAUHATI HIGH COURT**

*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated 13<sup>th</sup> February, 2015*

**In the interest of the public service, the Hon'ble High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishments of the District and Sessions Judges of Assam Subordinate to the High Court with immediate effect.**

NO.HC.VII.158/2011/792 /A. Shri Dhvajendra Basumatary, U.D.A., Office of the District and Sessions Judge, Bongaigaon, is transferred as Sheristadar (U.D.A.) in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

NO.HC.VII.158/2011/793 /A. Shri Ranen Musahary, L.D.A., Office of the District and Sessions Judge, Bongaigaon, is transferred as L.D.A. (Bench Assistant) in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

NO.HC.VII.158/2011/794 /A. Shri Nibarban Barman, L.D.A., Office of the District and Sessions Judge, Bongaigaon, is transferred as L.D.A.-cum-Typist, in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

NO.HC.VII.158/2011/795 /A. Shri Uttam Kr. Das, L.D.A., Office of the District and Sessions Judge, Bongaigaon, is transferred as L.D.A.-cum-Typist, in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

NO.HC.VII.158/2011/796 /A. Shri Akhil Narzary, Peon, Office of the District and Sessions Judge, Bongaigaon, is transferred as Peon for Office/ Court, in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

NO.HC.VII.158/2011/797 /A. Shri Sunil Kr. Musahary, Process Server, Office of the District and Sessions Judge, Kokrajhar, is transferred as Process Server, in the Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

**In the interest of the public service, the Hon'ble High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishment of the Chief Judicial Magistrate of Assam Subordinate to the High Court with immediate effect.**

NO.HC.VII.158/2011/798 /A. Shri Harekrishna Das, L.D.A., Office of the Chief Judicial Magistrate, Bongaigaon, is transferred as L.D.A. (Bench Asstt.), in the Office of the Chief Judicial Magistrate, Chirang, the post being created, vide Govt. letter No. JDJ(E)-149/2005/11, dated 31.03.2007.

**(N.B.:- The seniority of the staff will be decided by the District and Sessions Judge, Chirang and the Chief Judicial Magistrate, Chirang on the basis of their original date of joining in the service.)**

NO.HC.VII.158/2011/ 799 /A. The following contingent workers of the District and Sessions Judge, Bongaigaon are shifted to the Court of District and Sessions Judge at Chirang and they will be re-engaged in the respective place of posting as shown against their names:

Sl.No.	Name of the staff and present designation	Place of posting
1.	Shri Ochi Basumatary (Contingency), Office of the District and Sessions Judge, Bongaigaon.	Peon for Office/Court, District and Sessions Judge, Chirang.
2.	Shri Prahlad Das ( Contingency), Office of the District and Sessions Judge, Bongaigaon.	Chowkider, District and Sessions Judge, Chirang.
3.	Shri Suresh Rajbhar (Contingency), Office of the District and Sessions Judge, Bongaigaon.	Sweeper, District and Sessions Judge, Chirang.
4.	Shri Kandarpa Ch. Ray, Driver, Office of the District and Sessions Judge, Bongaigaon.	Driver, District and Sessions Judge, Chirang.

NO.HC.VII.158/2011/ 800 /A. The following contingent workers of the Chief Judicial Magistrate, Bongaigaon are shifted to the Court of Chief Judicial Magistrate at Chirang and they will be re-engaged in the respective place of posting as shown against their names:

Sl.No.	Name of the staff and present designation	Place of posting
1.	Shri Kulen Ch. Das, Copyist, Office of the Chief Judicial Magistrate, Bongaigaon	Copyist, Chief Judicial Magistrate, Chirang.
2.	Shri Satyajit Ray (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Copyist, Chief Judicial Magistrate, Chirang.
3.	Smti. Ranu Das (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Peon for Office/Court Chief Judicial Magistrate, Chirang.
4.	Shri Hemanga Baruah, (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Peon for Office/Court Chief Judicial Magistrate, Chirang.
5.	Shri Rabaka Trimula Rao (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Sweeper, Chief Judicial Magistrate, Chirang.
6.	Shri Tapan Kumar Ray (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Driver, Chief Judicial Magistrate, Chirang.

7.	Shri Islam Ali, (Mannial Worker) Office of the Chief Judicial Magistrate, Bongaigaon.	Driver, Chief Judicial Magistrate, Chirang.
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By Order,  
Sd/- A. Bhattacharyya  
**REGISTRAR (VIGILANCE)**

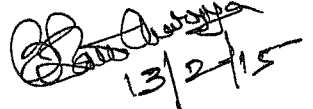
Memo No. HC.VII-158/2011/ 801-829 /A.  
Copy to :-

Dated: 13.02.2015.

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Bongaigaon/ Kokrajhar. He is requested to direct his staff, who is /are under order of transfer to join at his/her new place of posting immediately.
4. The District and Sessions Judge, Chirang.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Bongaigaon. He is requested to direct his staff, who is /are under order of transfer to join at his/her new place of posting immediately.
7. The Chief Judicial Magistrate, Chirang.
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice ....., Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Gauhati High Court Website.
11. The Deputy Director, Printing and Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. The C.A. to Registrar General/Judicial/Administration, Gauhati High Court, Guwahati.
13. Shri Dhvajendra Basumatary, U.D.A., Office of the District and Sessions Judge, Bongaigaon.
14. Shri Ranen Musahary, L.D.A., Office of the District and Sessions Judge, Bongaigaon.
15. Shri Nibaran Barman, L.D.A., Office of the District and Sessions Judge, Bongaigaon.
16. Shri Uttam Kr. Das, L.D.A., Office of the District and Sessions Judge, Bongaigaon.
17. Shri Akhil Narzary, Peon, Office of the District and Sessions Judge, Bongaigaon.
18. Shri Sunil Kr. Musahary, Process Server, Office of the District and Sessions Judge, Kokrajhar.

19. Shri Harekrishna Das, L.D.A., Office of the Chief Judicial Magistrate, Bongaigaon.
20. Shri Ochi Basumatary (Contingency), Office of the District and Sessions Judge, Bongaigaon.
21. Shri Prahlad Das ( Contingency), Office of the District and Sessions Judge, Bongaigaon.
22. Shri Suresh Rajbhar (Contingency), Office of the District and Sessions Judge, Bongaigaon.
23. Shri Kandarpa Ch. Ray, Driver, Office of the District and Sessions Judge, Bongaigaon.
24. Shri Kulen Ch. Das Copyist, Office of the Chief Judicial Magistrate, Bongaigaon.
25. Shri Satyajit Ray (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.
26. Smtl. Ranu Das (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.
27. Shri Hemanga Baruah, (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.
28. Shri Rabaka Trimula Rao, (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.
29. Shri Tapan Kumar Ray, (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.
30. Shri Islam Ali, (Mannial Worker), Office of the Chief Judicial Magistrate, Bongaigaon.

***( N.B.:- The employee at Sl. No.12 to Sl. No.29 are directed to join at their new place of posting immediately.)***

  
**REGISTRAR (VIGILANCE)**  
